BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 286/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th July, 2017, 10.30 A.M.

Name of the Company		Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt Ltd		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

P.K. JHUN THUNI ALA Advient & Corporal Corporal SUMIT RUDRA Advisor Debtor 128/7/2017.

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ORDER

Ld. Lawyers on behalf of the corporate debtor is present. None appeared on behalf of the operational creditor.

Respondent submitted that he is going to file Vakalatnama along with the Board Resolution during the course of the day.

Fixed on 01.08.2017.

MANORAMA KUMARI MEMBER(J)